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Title: The Minister of State in the Ministry of Railways laid a statement regarding Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Railways on 'Suburban Train Services of Indian Railways, with particular emphasis on Security of Women Passengers', pertaining to the Ministry of Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): I beg to lay the statement on the status of implementation of the recommendations contained in the 23rd Report of the Parliamentary Standing Committee on Railways (15th Lok Sabha) in pursuance of the Directive 73 A, of the Hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated 1st September, 2004.

....* The 23rd Report of the Committee on 'Suburban Train Services of Indian Railway, with particular emphasis on Security of Women Passengers', presented to the Lok Sabha on 06.02.2014 contained 40 recommendations and Action Taken Notes thereon were furnished to the Committee on 30.07.2014.

Statements showing details of all the recommendations contained in the Report and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.*

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam, I have a small submission to make.

As per the rules displaying something and whatever said from not being in their respective seats is against the rules and, therefore, should not go in record. It is because they have taken the name of my party's President. I take a serious view of it. At the same time, rules do not provide to take the name of the people, who are not present in the House. I request the Chair to take care to see that such things are expunged from record.

I request other Members also not to take the name of people, who are not present in the House. Tomorrow it may happen to somebody else.

HON. SPEAKER: Yes I agree. That will not go in record.

(Interruptions)

HON. SPEAKER: Now, Bill to be introduced.

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